HIGH COURT OF JUDICATURE AT PATNA

ORDER

Appointment Section
Dated, Patna the 9th October, 2026

Whereas a disciplinary proceeding against Sri Rahul Ranjan, Civil Judge (Senior Division)-cum-A.C.J.M.-VIII, East Champaran at Motihari is decided to be initiated.

Now, therefore, Hon'ble Court, in exercise of the powers conferred by Sub-rule (1) of Rule 6 of the Bihar Judicial Service (Classification, Control and Appeal) Rules, 2020, hereby places the said Sri Rahul Ranjan, Civil Judge (Senior Division)-cum-A.C.J.M.-VIII, East Champaran at Motihari under suspension with immediate effect and till the pendency of the enquiry or until further orders his headquarters shall remain attached with Civil Court East Champaran at Motihari.

It is further ordered that during the period that this order shall remain in force, the said, Sri Rahul Ranjan, Civil Judge (Senior Division)-cum-A.C.J.M.-VIII, East Champaran at Motihari, shall not leave the station without obtaining the prior permission.

The officer shall be entitled to get subsistence allowance as per Rule 7 of the (Classification, Control and Appeal) Rules, 2020 during the suspension period.

By order of the Hon'ble Court
Sd/- Rupesh Deo
Registrar General

Memo No. 92619 /XIX-100/2026/A.D.(Apptt.)/ Dated, Patna the 9th October, 2026

Copy forwarded to the Principal District and Sessions Judge, East Champaran at Motihari with a request to serve a copy of this order upon Sri Rahul Ranjan, Civil Judge (Senior Division)-cum-A.C.J.M.-VIII, East Champaran, Motihari immediately with a direction to him to make over charge of his office immediately on receipt of this order.

Sd/- Rupesh Deo
Registrar General

Memo No. 92620-92639/ XIX-100/2026/A.D.(Apptt.)/Dated, Patna the 9th October, 2026

Copy forwarded to the Additional Chief Secretary to the Government of Bihar, General Administration Department, Patna with a request to issue necessary direction to the authority concerned for issuance of pay-slip for subsistence allowance / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G. A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar I. T.-cum- C.P.C., Patna High Court, Patna/ Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Joint Registrar (List), Patna High Court, Patna / Under Secretary to the Government of Bihar, Finance Department, Personal Claim and Pay Fixation Cell '3' Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C A.D. (Misc.) Section, Patna High Court, Patna / S.O. I/C, Selection & Appointment Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna/Senior Programmer, Patna High Court, Patna for information and necessary action.

Registrar General